

**POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF
M/S KADAMB CONSTRUCTIONS LIMITED (KCL)
(Registered Office –211-212, Shalimar Complex, Church Road, M.I.Road, Jaipur-302001)
Tel No. (0141) 2373544 Fax. No. (0141) 2624490.**

This Post Offer Public Announcement is being issued by M/s. Aryaman Financial Services Limited, (Manager to the Offer) on behalf of Mrs. Laxmi Choudhary, Mrs. Manisha Jhawar and Mr. Jayesh Soni (Acquirers) subsequent to the completion of offer formalities, for acquiring 4,89,500 equity shares of M/s Kadamb Constructions Limited (KCL/ Target Company) representing 20.00% of the equity share capital at a price of Rs. 17.50 per share for each fully paid up Equity share.

The offer opened on 22.08.05 and closed on 10.09.05

The details of the offer are as under:

SR. NO	ITEM	PROPOSED IN THE OFFER DOCUMENT		ACTUALS	
1.	Offer Price: - Fully Paid Equity Shares	Rs. 17.50 per share		Rs. 17.50 per share	
2.	Partly Paid Equity Shares	N.A.		N.A.	
3.	Share holding of Acquirers (No. & %) before SPA / P.A.	NIL		NIL	
4.	Shares acquired by way of SPA or market purchases (No. & %)	8,56,625		8,56,625	
5.	Shares acquired in the Open Offer (No. & %) capital	35.00% of Voting Capital		35.00% of Voting Capital	
6.		4,89,500		200	
7.		20% of Voting Capital		0.01% of Voting Capital	
8.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 85.67 lacs		Rs. 3500	
9.	Shares acquired after PA but before 7 working days prior to Closure Date, if any. (No. & %)	NIL		NIL	
10.	Post Offer Share Holding of Acquirers (No. & %) (2+3+4+6)	13,46,125		8,56,825	
		55.00% of Voting Capital		35.01% of Voting Capital	
8.	Pre & Post offer share holding of Public* (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		1385900	896400	1385900	1385700
		56.62% of Voting Capital	36.62% of Voting Capital	56.62% of Voting Capital	56.61% of voting capital

* Including shares held by the existing promoters other than parties to the agreement.

Other Details:

Status of the escrow account, Whether released or not	The escrow account consisted of Rs. 21.16 Lacs in cash. An amount of Rs. 3500 was transferred from the account to the special account for the payment to be made to the shareholders, whose shares have been accepted under the offer. The balance is being refunded to the Acquirer.
Payment of interest, if any, to the shareholders along with the details thereof	Not Applicable.
Status of investor complaints received, If any	Not Applicable

 Issued by: MANAGER TO THE OFFER Aryaman Financial Services Limited, 208, Maker Chamber V, Nariman Point, Mumbai-400021. Tel: (022) 22845716/22826464 Fax: 22883134 Email: afsl@vsnl.com Contact Person: Mr. Prasanna Chandwaskar	 REGISTRAR TO THE OFFER Adroit Corporate Services Pvt Ltd 19/20, Jafferbhoy Industrial Estate, Makwana Road , Marol Naka, Andheri (E) Mumbai-59 Tele no: (022)28594060/28596060 Fax: 28503748 Email: adroits@vsnl.net
--	--

On Behalf of Acquirers:

Mrs. Laxmi Choudhary	464, Usha Nagar Ext., Indore-452009
Mr. Jayesh Soni	26, Aakash Appartment, 5A/1, Old Palasia, Indore-452001
Mrs. Manisha Jhavar	36, Mangalam Building, Old Palasia, Indore-452001

Place: Mumbai

Date: 28-09-2005